ster also emphasized the tight resou-rces position, and said that what was -needed was more stingent financial discipline, cutting out wasteful expenditure, efficient collection of taxes, and working towards a tighter system of priorities and concentrating on o few basic and essential things and avoiding the tendency to spread resources too thinly. The Prime Minister also stated that the Indian economy had shown tremendous resilience, but there was a vast untapped potential and that the planning process must assist in harnessing all available national resources, especially the vital human resources, to accelerate the tempo of social and economic progress.

2. A long-term 15-Year perspective was built into the Sixth Five Year Plan and a similar perspective will also be kept in mind when framing the Seventh Five Year Plan. The Planning Commission is currently engaged in the formulation of the Draft Seventh Five' Year Plan. While detailed targets for the Seventh Plan are yet to be finalised, the aspects mentioned by the Prime Minister at the meeting referred to above will be kept in view when finalising the draft of the Seventh Five Year Plan.-

3. No committee has been set up in this regard as the Planning Commission itself is competent to do this, and is engaged in intensive consultations in connection with the Seventh Plan formulation.

Setting up of Development Boards in Maharashtra

123. SHRI BISWA GOSWAMI; DR.

BAPU KALDATE:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unstarred Question No. 433 given in the Rajya Sabha on 24th Janaury, 1985 and state:

(a) whether the Central Government have since taken any decision on the Resolution passed by the Maharashtra Legislature for uetting up of development boards in Maharashtra; and (b) if so, by when these boards are likely to be* set up?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA)-: (a) No, Sir.

(b) It is not possible at this stage to indicate when these boards would be set-up.

Proposal to Re-define 'Poverty Norm

124. SHRIMATI KANAK MUKHERJEE: Will the PRIME MINISTER be pleased to state;

(a) whether the poverty norm has been or is likely to be re-defined by the Planning Commission;

(b) if so, what are the details thereof;

(c) the total number of persons nelow the poverty line as at the end of 1979-80, 1981-82 and 1983-84, Statewiee.

(d)

(d) whether programme evaluation organisation of the Planning Commission has expressed dissatisfaction over the progress of anti-poverty programme; and

(e) if so, what are the details thereof?

THE MINISTER OF STATE IN THE: MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) and (b) The Study Group on Concepts and Estimation of Poverty Line Constituted by the Planning Commission in connection with Seventh Plan

work has submitted its Report. This Report is being examined in the Planning Commission.

(,c) The computation of persons below thle poverty line state-wise is based on the Consumer Expenditure Data of the National Sample Survey which is quinquennial. The figures for the year 1977-78 are given in the Staitefcnent. The- data from the National Sample Survey for 1983 are being processed.

(d) No, Sir.

(e) Does not arise.

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Written Answers [14 MAR. 1985] Statement

to Questions

Number	of	persons	below th	epoverty line in	States reparately	for rural	an 1	rit dan	a*t	es (1977-78)
1 -	Ì.~	1	. •							of Rupees)

												(Darns Or	1(0)(0)
\$I.No.			5	ale.			•					Rural (1977-78)	Urahan (1977-78)
1. Andhra I	Pradesh	•	•	•	•		•	•	•		•	107.ge	36 44
2 Assam	٠	•	•	•	•	•	•	•	•	٠		88. 34	7.77
3 Bihar	٠	•	٠	٠	•	•	•	٠		•	•	372.44	34-94
4. Gujarat	•	٠	•		•	٠	•	•	•			94 84	26.4A
5 Haryana	·	٠		•	•	•	· •			•		22.10	6.95
6. Himacha	l Prade	ահ ։	٠	•	٠		•	• '				10.37	0.51
7. Jammu &	t Kasht	pir	•		•		•	•	:			14.57	4-39
8. Karnatak	a.		٠	•	•	•	•					124.10	39.62
9. Kerala	•	•	•	•	•		•		•			93.42	22.19
10. Madhya	Pracech	L	• .				•		• .		•	244.59	42.74
11. Maharash	ina	•		•		•			•			214.11	44.04 61,3u
12. Manipur	• .	•		•		•		• •	•		· .	3.42	
13. Meghalaj	7a	•		•	•	•						5.51	0.56
14. Nagaland	! .	•	•	•				•				N.A.	0.56
15. Orissa	•											158.97	0,03
16. Punjab		•	2		•								10.33
17. Rajasthar	ι.			•		•					•	13.49	9.59
18. Tamil Na	du					•				,	•	85.79	19.12
19. Tripurà				•		۰.	•			•	·	^{170,} 47	66.59
20. Uttar Pra	desh	•	•		•					•	٠	10.93	0.61
21. West Ben	gal					•				•	•	4 2 9.93	72.27
All Union Te		• .	:				•			:	•	227.65. 6 -	48.10
								-			•	6.35	I ĭ . 24
All Indi	a	•	•	•	•	•	•					2527.74	5/8.39

N.A. : Not available.

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NOTE: (1) The above estimates are derived by using the poverty line of Rs. 65 per capita per month in 1977-78 prices corresponding to minimum daily calorie requirement of 2400 per person in rural areas and the poverty line of Rs. 75 corresponding to calo- rie requirement of 21000 in urban areas estimated on all India basis.

(2) These results are based on the provisional and quick tabulation of the National Survey data on house-hold consumer expenditure of 32nd round (July 1977 to June 1978).

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(3) The difference between the aggregate of all India private consumption expenditure estimated by Central Statistical Organisation in their National Accounts Statistics and that derived from the NSSO data has been prorate adjusted among the different States and Union Territories in the absence of any information to allocate this difference among the States and Union Territories.

(4) The number of people below poverty line relates to the population as on 1st October, 1972 and 1st March. 1978.

(5) For All India the number of people below the poverty line correspond to the population of the States included in the Statement.

Allowing a Bangladeshi Poet to stay on in India

125. SHRIMATI KANAK MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have recently asked a young Bangladeshi poet, Daud Haider who is living in this country since 1974 to leave the country on expiry of his visa;

(b) whether Government have any inkling about the possibility of his facing persecution in Bangladesh once he returns there; and

(c) if so, what steps are proposed to be taken by Government to allow him to stay on in India?

THE MINISTER OF STATE IN THE MINISTRYOF HOME AFFAIRS(SHRIMATI RAM DULARI SINHA):" (a) His stay has been extended till further orders.

(b) No definite information is available in this regard.

(c) Does not arise in view of fa) above.

to Questions

International Crops Research Institute for Semi-Arid Tropics

126. SHRIMATI KANAK MUKH ERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether "ICRISAT" situated in Hyderabad city has been given the status of the United Nations in India; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHID ALAM KHAN): ((a) and (b) No, Sir. Certain limited privileges and immunities have been accorded to the ICRISAT under para 3 of the United Nations (Privileges and Immunities) Act. 1974. The privileges and immunities accorded to ICRISAT are in accordance with the Memorandum of Agreement of March, 1972 between the Government of India and the Consultative Group on international Agricultural Research' for the establishment of the International Crops Research Institute for the Semi-arid Tropics (ICRISAT).

Integrated Administrative set up for Delhi

127. SHRI VISHWA BANDHU GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to unify the multiple public authorities in Delhi;

(b) if not, what are the alternative proposals to have an integrated administrative set up; and

(c) whether proposals relating to the conversion of the Metropolitan Council of Delhi into a State Assembly has been finally abondoned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA)-(a) No, Sir.

(b) No such proposal is under consideration